
(2020) 07 SEBI CK 0049

In the Securities Appellate Tribunal Mumbai

Case No : Miscellaneous Application No. 161, 164 Of 2020, Appeal Lodging No.185 Of 2020

Almondz Entertainment Private Limited

APPELLANT

Vs

Securities And Exchange Board Of India

RESPONDENT

Date of Decision : 01-07-2020

Acts Referred:

Citation : (2020) 07 SEBI CK 0049

Hon'ble Judges : Tarun Agarwala, Presiding Officer; Dr. C. K. G. Nair, Member; M. T. Joshi, J

Bench : Full Bench

Advocate : Sachin Mittal, Vishal Kanade, Vivek Shah, Abhiraj Arora

Final Decision : Allowed/Disposed Of

Judgement

1. We have heard Sri Sachin Mittal, learned counsel for the appellant and Mr. Vishal Kanade, learned counsel along with Sri Vivek Shah and Sri Abhiraj Arora, learned counsel for the respondent through video conference.
2. For the reasons stated in the delay condonation application, the delay in filing the appeal is condoned. The Misc. Application No. 161 of 2020 is allowed.
3. An application has also been filed for dispensing with the certified copy of the impugned order. In this regard, we direct the appellant to apply for a certified copy of the impugned order. If such an application is filed, the respondent will furnish the certified copy of the impugned order within two weeks. Misc. Application No. 164 of 2020 is disposed of.
4. Having heard the learned counsel for the parties, we direct the respondent to file a reply within four weeks from today. Three weeks thereafter to

the appellant to file rejoinder. The matter would be listed for admission and for final disposal on September 03, 2020.

5. The present matter was heard through video conference due to Covid-19 pandemic. At this stage it is not possible to sign a copy of this order nor a

certified copy of this order could be issued by the Registry. In these circumstances, this order will be digitally signed by the Presiding Officer on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed copy sent by fax and/or email.